>

Title: Introduction of the Constitution (Amendment) Bill, 2012 (Amendment of article 72).

भी अनंत गंगाराम गीते (रायगढ़): सभापति महोदय, मैं पूरताव करता हूं कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए_।

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री अनंत गंगाराम गीते : महोदय, मैं विधेयक पुरःस्थापित करता हूं।

MR. CHAIRMAN: Item No. 15 - Shri Satpal Maharaj — not present

Item No. 16 – Shri Satpal Maharaj – not present

Item No. 17 – Shri Satpal Maharaj –not present

Item No. 18 – Dr. Mahendrasinh P. Chauhan

15.37 Â³/₄hrs